

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 5708
TO BE ANSWERED ON 7th APRIL, 2017**

DENTAL COLLEGES IN NE REGION

5708. SHRI MAHEISH GIRRI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the estimated number of students who apply for dental courses from the North Eastern Region;
- (b) whether Dental Council of India has announced that trusts and societies can establish dental colleges in the North Eastern Region and if so, the details thereof;
- (c) whether the Government has taken steps to encourage societies/trusts that may apply for setting up new dental colleges, if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a): Such information is not maintained centrally.

(b) to (d): As per the Dental Council of India (DCI) Regulations, 2006, a society registered under the Societies Registration Act, 1860 (21 of 1860) or corresponding enactments in States and a public religious or charitable trust registered under the Trust Act, 1882 (2 of 1882) or the Wakf Act, 1954 (29 of 1954) are eligible to apply to Ministry for permission to establish dental college(s).

All applications including those for North Eastern region are forwarded by the Ministry to the Dental Council of India for making recommendations. Accordingly, permission for establishment of new dental college is granted to such applicant who meets the required standards prescribed under the DCI Regulations.